- III. A copy each (in English and Hindi), under sub-section (3) of Section 18 of the Securities and Exchange Board of India Act, 1992, of the following papers:-
  - (a) Annual Report of the Securities and Exchange Board of India (SEBI), Mumbai, for the year 2013-14.
  - (b) Executive Summary of the Report.

[Placed in Library. See No. L.T. 652/16/14]

- IV. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
  - (a) Eighth Annual Report and Accounts of the Security Printing and Minting Corporation of India Limited (SPMCIL), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 653/16/14]
- I. Report and Accounts (2012-13) of Air India Ltd. New Delhi and related papers
- II. Report and Accounts (2012-13) of ACI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI G.M. SIDDESHWARA): Sir, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
  - (a) Annual Report and Accounts of the Air India Limited, New Delhi, and its subsidiary companies for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.
  - (c) Statement by Government on the Annual Accounts of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 680/16/14]
- II. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the Aero Club of India (ACI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 681/16/14]
- (ii) Outcome Budget, for the year 2014-15, in respect of the Ministry of Civil Aviation. [Placed in Library. *See* No. L.T. 679/16/14]

## STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Twenty-seventh Report of Department-related Parliamentary Standing Committee on Social Justice and Empowerment

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA): Sir, I make a statement regarding updated status of implementation of recommendations contained in the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment on the subject "Scheme of Multi - sectoral Development Programme" pertaining to the Ministry of Minority Affairs.

Status of implementation of recommendations contained in the Sixty-seventh to Seventieth and Seventy-fifth to Seventy-eighth Reports of Department-related Parliamentary Standing Committee on Health and Family Welfare

THE MINISTER OF HEALTHAND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I make a statement regarding Status of implementation of recommendations contained in the Sixty-seventh to Seventieth and Seventy-fifth to Seventy-eighth Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2013-14) (Demand Nos. 47 to 50).

## MATTERS RAISED WITH PERMISSION

MR. DEPUTY CHAIRMAN: Now, 'Matters to be raised with Permission of the Chair'. ... (*Interruptions*) ...

श्री नरेश अग्रवाल (उत्तर प्रदेश): श्रीमन, आज सभी प्रमुख समाचार-पत्रों में यह खबर छपी है कि कल नेताओं की बैठक में तय किया गया कि हमारे सदन में जीरो ऑवर 11:00 बजे से लिया जाएगा।

श्रीमन्, मैंने संविधान को और हमारी नियमावली को भी पढ़ा है, यद्यपि इसमें जीरो ऑवर का कहीं विवरण नहीं है, हां रूल 38 में यह जरूर prescribed है कि क्वेश्चन ऑवर 11:00 बजे से 12:00 बजे तक होगा, लेकिन चेयरमैन यदि चाहें तो उसे हटा सकते हैं। उसमें यह क्लॉज दिया हुआ है।

श्रीमन्, हमने ब्रिटिश पार्लियामेंटरी सिस्टम को adopt किया है और हिंदुस्तान का पार्लियामेंटरी सिस्टम, ब्रिटिश पार्लियामेंटरी सिस्टम पर चलता है और ब्रिटिश सिस्टम में जीरो ऑवर का मतलब 12:00 बजे है।

MR. DEPUTY CHAIRMAN: You are so fond of British.